

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.150 (ND)/2016  
RT CP No.186/Chd/Hry/2017**

In the matter of:

M/s Buddy Mumbai Duty Free Services Pvt.Ltd. ....Petitioner.

Versus.

M/s Authentic Restaurants Pvt.Ltd. & Ors. ....Respondents.

Present: Mr.Pradeep Nauharia, Advocate for petitioner.  
Mr.Anand Chhibbar, Senior Advocate with Mr.Gaurav  
Mankotia & Mr.Vaibhav Sahni, Advocates for respondents.

Learned arguing counsel for petitioner is stated to have not  
come due to personal difficulty. The matter is adjourned for hearing on  
20.03.2018. The question of maintainability of the petition shall also be  
taken up along with the main case.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

February 07, 2018.  
Ashwani